

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 39(ND)/2017  
CA NO.

CORAM:


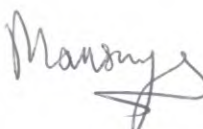
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: Gaurav Aggarwal & anr.  
Vs  
M/s. Divine Infracon Pvt Ltd.

SECTION OF THE COMPANIES ACT: 241-242


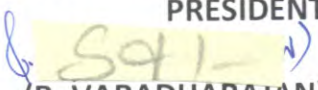
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rakesh Kumar	Adv	R-1-R-34	
2.	Vivek Kumar	Sr Adv		
3.	MANSUMYER SINGH, Adv		PETITIONERS	
4.	KARAN NALHOTRA, Adv			

**ORDER**

Learned Counsel for the applicant seeks time to file the rejoinder as the reply in this regard has been filed only yesterday (25.4.2017).

Let the rejoinder be filed within a week with a copy in advance to the Ld. Counsel for the petitioner – non-applicant.

List for further consideration on 26.5.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
26.4.2017